

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 09.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	1567/08	Lalman R. Gupta Anr. Vs B.M.C.	Argument	Mr. Bipin Joshi	
2	2622/16 (HCTB)	1.Ramshet Ramprasad Sonar and Anr. Vs 1.The Municipal Corporation of Gr. Mumbai and Anr.	C/S. hearing	Mr. Chavan	
3	St.No. 5485/2020	Palaksha Nagari Seva Sahakari Sanstha and Anr. Vs BMC	Argument on ad-interim reliefs.	Mr. Ramesh Kedare	
4	1011/2020	Shaikh Khalil Mohiddin Vs MCGM	Filing affidavit cum reply by deft/MCGM/ ad-interim hearing.	Mr. Asit Singh	

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Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	655/16	Aslam Sayyed Yakub Vs 1. Illiyas Babu Tambe & Ors.	Argument	Mr. O.P. Singh	
2	632/13	Dattaram Tukaram Vaithy Vs Ms D B Realties & Anr.	NM hearing	Mr. L.K. Tripathi	
3	830/19	Shri. Tansukhlal Laxmilal Kachara Vs MCGM	CHS hearing	Mr. M.V. Holamagi	

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Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2536/13	Suresh Chandrahas Patil & Ors. Vs Vishal Khandu Ladge & Ors.	Argument	Mr. Amar Bhatt	
2	2600/19 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	Rejoinder	Mr. P.D. Gandhi	
3	2623/16 (HCTB)	1.B.H.Chemburkar Mandai Licensees Association 2.Mr.Sunderjeet Singh Chandel 3.Mr.Pravin Bhatia Vs The Municipal Corporation of Gr. Mumbai	NM reply	Mr. M.V. Holamagi	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 12.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	1428/11 (HCTB)	SURESH V. GUPTA Vs MCGM	Evidence of Plaintiff.	Mr. M.P. Shukla	